

ORISSA HIGH COURT

FILING REPORT AS ON :28/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/000007/2023	ODISHA DISASTER MITIGATION AUTHORITY VS GYANA RANJAN SENAPATI	PRAFULLA KUMAR RATH VS	// ()
2	BLAPL/0002421/2023	DHRUBA CHARAN BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	PARADEEP LOCK /33 /2023 () //
3	BLAPL/0002422/2023	LALITA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KANDHEIGOLE /272 /2022 () //
4	BLAPL/0002423/2023	RAJESH MOHAPATRA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	NAYAPALLI P.S. /71 /2022 () //
5	BLAPL/0002424/2023	RAJA @ RAJKISHORE MALLIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /302 /2022 () //
6	BLAPL/0002425/2023	ARBAJ KHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BHARATPUR PS /122 /2022 () //
7	BLAPL/0002426/2023	BASANTA DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	SIMULIA /3 /2023 () //
8	BLAPL/0002427/2023	ASHISH MANDAL @ MONDAL VS STATE OF ODISHA	SK. ZAFARULLA VS	KALIMELA /252 /2022 () //
9	BLAPL/0002428/2023	DAMBARU KHORA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /45 /2023 () //
10	BLAPL/0002429/2023	DHANIA KHILLA VS STATE OF ODISHA	MAITRIJIT MOHANTY VS	KORAPUT TOWN /38 /2023 () //
11	BLAPL/0002430/2023	GOBINDA PUJARI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /91 /2016 () //

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12	BLAPL/0002431/2023	BABU @ BIJAY JENA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /234 /2022 () //
13	BLAPL/0002432/2023	BISWANATH BHUYAN VS STATE OF ODISHA	S,S,RAY (2) VS	ADVA /110 /2022 () //
14	BLAPL/0002433/2023	DHANESWAR @ DHANURDHAR @ DHANI PALAI VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	BRAHMAGIRI /61 /2018 () //
15	BLAPL/0002434/2023	CHAITAN KHARA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MUDULIPODA /79 /2022 () //
16	BLAPL/0002435/2023	GHANASHYAMA DEO @ GANDU VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	ORKEL /199 /2022 () //
17	BLAPL/0002436/2023	JARINA KHATUN VS STATE OF ODISHA	SUBHASISH DAS VS	/ /0 () //
18	BLAPL/0002437/2023	UDAYA NAIK @ UDAY VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	CHHENDIPADA /512 /2020 () //
19	BLAPL/0002438/2023	CHANDANLAL SWALSINGH VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 () //
20	BLAPL/0002439/2023	SURYA KANTA JENA VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	/ /0 () //
21	BLAPL/0002440/2023	DEEPU @ DEEPAK KUMAR NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /27 /2020 () //
22	BLAPL/0002441/2023	RAJU @ BHABAGRAHI SETHI VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	LALBAG /39 /2023 () //
23	BLAPL/0002442/2023	SUBASH MEHER @ RAHUL	SANGRAM KESHARI ROUT	MACHHKUND /55 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002443/2023	SURAJ AGARWAL	SIDDHARTH GOUTAM DAS	TUREIKELA /234 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002444/2023	BULU @ GUDU DAS	UMA CHARAN MISHRA	SAHID NAGAR P.S. /342 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0002445/2023	SAHADEV BARIK @ NAGA	AMLAN SHAKTI PAUL	BHARATPUR PS /47 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0002446/2023	SATRUGHAN BEHERA	MANAS KUMAR CHAND	SINAPALI /68 /2015
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0002447/2023	JADA @ HAUDA @ SRIKANTA BARIK	UNMESH CHANDRA JENA	BANSADA /161 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0002448/2023	RAJESH TAKRI	AMULYA RATNA PANDA	JEYPORE MAHILA /100 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002449/2023	DIBASA KANHAR	AMULYA RATNA PANDA	SAHID NAGAR P.S. /288 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0002450/2023	BAIKUNTHANATH MALLIK @ DIPUNA	AMULYA RATNA PANDA	BINJHARPUR /666 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002451/2023	PURUSOTTAM KANHAR	AMULYA RATNA PANDA	GOCHHAPADA /38 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0002452/2023	AJIT KUMAR SAHOO	SMRUTI RANJAN MOHAPATRA	BRAMHA BARADA /8 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0002453/2023	SUMAN GARDIA	BIJAYA KUMAR RAGADA	SAMBALPUR SADAR /147 /2022
		VS	VS	()

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35	BLAPL/0002454/2023	STATE OF ODISHA SIBA PUJARI VS	TUKUNA KUMAR MISHRA VS	// KOTPAD /70 /2019 ()
36	BLAPL/0002455/2023	STATE OF ODISHA GULVESH KHAN VS	RAKESH KUMAR MALLICK VS	// / /0 ()
37	BLAPL/0002456/2023	STATE OF ODISHA SURESH PARICHHA VS	TUKUNA KUMAR MISHRA VS	// KASINAGAR /11 /2023 ()
38	BLAPL/0002457/2023	STATE OF ODISHA PITAMBARA PARICHHA VS	MAHES DAS VS	// MUNIGUDA /9 /2023 ()
39	BLAPL/0002458/2023	STATE OF ODISHA NIRANJAN PRADHAN @ NIRA VS	ARUN KUMAR DAS (1) VS	// / /0 ()
40	BLAPL/0002459/2023	STATE OF ODISHA SANKAR BHOTRA VS	AMULYA RATNA PANDA VS	// KORAPUT SADAR /8 /2021 ()
41	BLAPL/0002460/2023	STATE OF ODISHA BANTY@JAGDEV CHHOTARAY VS	CHEERA RANJAN SATAPATHY VS	// BANKI /4 /2023 ()
42	BLAPL/0002461/2023	STATE OF ODISHA VIVEK KUMAR DASH VS	SASMITA NANDA VS	// / /0 ()
43	BLAPL/0002462/2023	STATE OF ODISHA SHREETAM PANDE VS	ANIRUDHA DAS VS	// / /0 ()
44	BLAPL/0002463/2023	STATE OF ODISHA NATHA SELMA VS	ANIRUDHA DAS VS	// SAINTALA /12 /2022 ()
45	BLAPL/0002464/2023	STATE OF ODISHA MAKARA CHANDRA JENA VS STATE OF ODISHA	TAPAN JYOTI PANI VS	// BAISINGA /48 /2023 () //

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46	BLAPL/0002465/2023	NARAYAN BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KABISURYANAGAR /490 /2022 () //
47	BLAPL/0002466/2023	M. MALESU PATRA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	K.NUAGAON /209 /2022 () //
48	BLAPL/0002467/2023	PRAMOD KUMAR PADHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ULLUNDA /191 /2022 () //
49	BLAPL/0002468/2023	CHIKU @ ABHINASHA MALLICK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIMAPADA /254 /2022 () //
50	BLAPL/0002469/2023	DANDAPANI JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	TANGI (KHURDA) /263 /2022 () //
51	BLAPL/0002470/2023	HIMANSHU SEKHAR SWAIN VS STATE OF ODISHA	SIDHARTHA DAS VS	DHENKANAL SADAR /679 /2022 () //
52	BLAPL/0002471/2023	SANI PROHAN @ SANIPA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
53	BLAPL/0002472/2023	BAMADEB PRADHAN VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	PALLAHARA /341 /2022 () //
54	BLAPL/0002473/2023	KRISHNA BAIDYA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BRAJARAJNAGAR /9 /2023 () //
55	BLAPL/0002474/2023	SHRADHANJALI SAHOO@ MADHU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BADAMBADI /10 /2023 () //
56	BLAPL/0002475/2023	RAJA PATRA @ TATTOO RAJA VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	JHARSUGUDA /676 /2022 () //
57	BLAPL/0002476/2023	PRAMOD MAHARANA	AMLAN SHAKTI PAUL	BHARATPUR PS /47 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0002477/2023	GOBINDA DAS	LAXMIDHAR MAHAPATRA	LAXMISAGAR P.S. /295 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0002478/2023	SURESH LUGUN	JAYADEBA BEHERA	BISRA /120 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0002479/2023	PRAVAT KUMAR SAHU	SANJIB KUMAR BHANJADEO	SPL.TASK FORCE /29 /2021
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0002480/2023	JASUA GAMANGO	BISWAJIT RANJAN TRIPATHY	MOHANA /55 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0002481/2023	ABHIMANYU RANA	AMITAV TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0002482/2023	BANESWAR SINGH	BIKASH KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0002483/2023	GOPAL CHANDRA BHOL	MANOJ KUMAR PATI	JAGATSINGPUR /520 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	CMAPL/0000165/2023	BABITA PRADHAN	ADV	//
		VS	VS	()
		AUTHORIZED OFFICER, SUNDARAM HOME FINANCE LIMITED		//
66	CMAPL/0000166/2023	BABITA PRADHAN	ADV	//
		VS	VS	()
		PRASHANTA WANKHADE		//
67	CMAPL/0000167/2023	RADHANATH PANDA	ADV	//
		VS	VS	()
		STATE OF ODISHA		//
68	CMAPL/0000168/2023	PRADIPTA KISHORE PATTNAIK	ADV.	//
		VS	VS	()

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69	CMAPL/0000169/2023	THE ORISSA STATE FINANCIAL CORPORATION CALCUTTA DOCK LABOUR BOARD VS KASI BEHERA @ BERA	SAMARENDRA BAHADUR VS	// // 0 //
70	CMAPL/0000170/2023	MINOTI MOHANTY VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //
71	CMAPL/0000171/2023	RAMA CHANDRA PARIDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
72	CMP/0000225/2023	SACHINDRA KONHAR VS ABHIMANYU BEHERA	M.M.SWAIN VS	// 0 //
73	CMP/0000226/2023	DILLIP SINGH VS LINGARAJ SINGH	GOPAL CHARAN MOHANTY VS	// 0 //
74	CMP/0000227/2023	GOBINDA ROUT VS JAGADISH ROUT	SHAMBHU CH. NATH SHARMA VS	// 0 //
75	CMP/0000228/2023	DAMAYANTI SAHOO VS NABAGHANA SAHOO	AJIT CH MOHAPATRA VS	// 0 //
76	CMP/0000229/2023	SANJEEB KUMAR MALLCIK VS ADYASHREEDAS @ MALLICK	BYOMAKESH TRIPATHY VS	// 0 //
77	CMP/0000230/2023	MANGULI CHARAN DAS VS RANJULATA NAYAK	CHITTA RANJAN NANDA VS	// 0 //
78	CONTC/0001413/2023	PARSURAM MAJHI VS BISHNUPADA SETHI, PRINCIPAL SECY., S AND ME DEPT., ODISHA, BBSR.	SIDHESWAR MALLIK VS	// 0 //
79	CONTC/0001414/2023	PRADEEP KUMAR NAIK VS ASWATHY S.,IAS	ADV. VS	// 0 //

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80	CONTC/0001415/2023	DIPTI PRABHA MISHRA VS ASWATHY S.,IAS	ADV. VS	// 0 //
81	CONTC/0001416/2023	ANUPAMA BISWAL VS ASWATHY S.,IAS	ADV. VS	// 0 //
82	CONTC/0001417/2023	JOGENDRA KUMAR MALLICK VS PURNA CHANDRA RATH, ADDL. CHIEF ENGINEER, EASTERN CIRCLE (W.R), CUTTACK	ADV VS	// 0 //
83	CONTC/0001418/2023	AMAR CHANDRA BISWAL VS SHAILENDRA MOHAN JHA, B.M., TATA MOTOR FINANCE LTD.	ADV. VS	// 0 //
84	CONTC/0001419/2023	RANJITA BHOI VS ASWATHY S,IAS	ADV. VS	// 0 //
85	CONTC/0001420/2023	TILOTTAMA NAYAK VS ASWATHY S,IAS	ADV. VS	// 0 //
86	CONTC/0001421/2023	PRITI PIYUSHA DAS VS SURESH CHANDRA MOHAPATRA,IAS	BIDYADHAR MANSINGA VS	// 0 //
87	CONTC/0001422/2023	PRABHATI KUMARI PRADHAN VS PRADEEP KUMAR DASH,SECONDARY EDU.	ADV. VS	// 0 //
88	CONTC/0001423/2023	RABINARAYAN DAS VS PRADEEP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA	ADV VS	// 0 //
89	CONTC/0001424/2023	SOURAV KUMAR JENA VS S.ASWASTHY,COMMNR. CUM SECY.,S AND M.E. DEPT.	ADV. VS	// 0 //
90	CONTC/0001425/2023	PRIYATAMA MISHRA VS PRADEEP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA	ADV VS	// 0 //
91	CONTC/0001426/2023	DOLON PAL	AVIJIT PAL	//

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		VS	VS	0
		VIJAY AMRUTA KULANGE, I.A.S.		//
92	CONTC/0001427/2023	AMULYA KUMAR PATNAIK	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		MD SIDIQQE ALAM,MANAGING DIRECTOR		//
93	CONTC/0001428/2023	TARANISEN SAHU	ADV.	//
		VS	VS	0
		ANU GARG,IAS		//
94	CONTC/0001429/2023	SIBASANKAR MOHAPATRA	ADV.	//
		VS	VS	0
		MD.SADIQUE ALAM,DIRECTOR OF INDUSTRIES,ODISHA		//
95	CONTC/0001430/2023	SK. SAMSUDDIN	ADV.	//
		VS	VS	0
		UMAKANTA BISWAL,TAHASILDAR,MAHANGA		//
96	CONTC/0001431/2023	NILAKANTHA SINGH	ADV.	//
		VS	VS	0
		SUVENDU KUMAR SWAIN, CHIEF POSTMASTER GENERAL, ODISHA		//
97	CONTC/0001432/2023	JAYATRI DHAL	ADV.	//
		VS	VS	0
		ASWATHI S,IAS		//
98	CONTC/0001433/2023	UJJAL KUMAR BEHERA	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
99	CONTC/0001434/2023	KANHU CHARAN JENA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
100	CONTC/0001435/2023	LAXMIDHAR BEHERA	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
101	CONTC/0001436/2023	BIJAYA KUMAR NAYAK	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
102	CONTC/0001437/2023	MANOJ KUMAR SAMAL	ADV	//
		VS	VS	0

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103	CONTC/0001438/2023	NIRANJAN MISHRA, DIRECTOR OF PUBLIC HEALTH, ODISHA ANUPAMA PRADHAN VS SANTOSH KUMAR PRADHAN	SANAT KUMAR DAS VS	// // ()
104	CONTC/0001439/2023	MANJLATA BHUYAN VS ASWATHY S.,IAS	SHAKTIDHAR MISHRA VS	// // ()
105	CONTC/0001440/2023	SANATAN DAS VS SATYABRATA SAHU, I.A.S.	ADV VS	// // ()
106	CONTC/0001441/2023	GURU CHARAN DAS VS SATYABRATA SAHU, I.A.S.	ADV VS	// // ()
107	CONTC/0001442/2023	SURJYAMANI PRADHAN VS SATYABRATA SAHU, I.A.S.	ADV VS	// // ()
108	CONTC/0001443/2023	SRIDHAR BEHERA VS SATYABRATA SAHU, I.A.S.	ADV VS	// // ()
109	CRLA/0000235/2023	RAHUL GHOSH VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	PLANTSITE /150 /2019 () //
110	CRLA/0000236/2023	VISHAL KUMAR GIRI @ BIMAL VS STATE OF ODISHA	DEBASNAN DAS VS	BOLANI /3 /2023 () //
111	CRLA/0000237/2023	M/S. NORTHERN EASTERN ELECTRICITY SUPPLY OF KALYANI COMPLEX, BBSR VS STATE OF ODISHA	SATYA RANJAN MULIA VS	//0 () //
112	CRLA/0000238/2023	TULU MISTRI@DURGA PRASAD DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /75 /2023 () //
113	CRLA/0000239/2023	M/S. WESTERN ELECTRICITY SUPPLY OF KALYANI COMPLEX, BBSR VS STATE OF ODISHA	SATYA RANJAN MULIA VS	//0 () //

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114	CRLA/0000240/2023	M/S. SOUTHERN ELECTRICITY SUPPLY OF KALYANIPUR VS STATE OF ODISHA	ISHWER KUMAR BBSR VS	//0 () //
115	CRLA/0000241/2023	MADHUSUDAN SAHU @ PALAU VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BARGARH SADAR /5 /2015 () //
116	CRLMA/0000063/2023	DHANI BARIK VS STATE OF ODISHA	ADV. VS	MATHILI /223 /2022 () //
117	CRLMA/0000064/2023	BHANJAKISHORE HATI VS STATE OF ODISHA	NETRANANDA BISWAL VS	BALIKUDA /173 /2020 () //
118	CRLMC/0001110/2023	BIPINI DORA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /129 /2013 () //
119	CRLMC/0001111/2023	ANAND SAHA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	PURIGHAT /160 /2020 () //
120	CRLMC/0001112/2023	TUNU SARAF VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	//0 () //
121	CRLMC/0001113/2023	TUNU SARAF VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	//0 () //
122	CRLMC/0001114/2023	RANJAN KUMAR PATASANI VS STATE OF ODISHA	MANAS CHAND VS	SPL.TASK FORCE /11 /2022 () //
123	CRLMC/0001115/2023	M/S. SHIV PHARMACEUTICALS VS M/S. RAPTAKOS BRETT AND COMPANY LTD.	BISWAJIT PASAYAT VS	//0 () //
124	CRLMC/0001116/2023	MOHAN NIRKI@MOHAN RAO NIRKI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /66 /2022 () //
125	CRLMC/0001117/2023	BHABANI SHANKAR SAHOO	RAJENDRA NARAYAN ROUT	PURI TOWN /222 /2001

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		VS	VS	()
126	CRLMC/0001118/2023	STATE OF ODISHA PRASHANTA MALIK	RAKESH KUMAR ROUTRAY	// BADAMBADI /316 /2022
		VS	VS	()
127	CRLMC/0001119/2023	STATE OF ODISHA SOURABH MEHER@SOURAV KUMAR MEHER	JAYADEBA BEHERA	// KHARIAR /289 /2021
		VS	VS	()
128	CRLMC/0001120/2023	STATE OF ODISHA SUKANTA KUMAR SENA	SUSANTA KUMAR MISHRA	// JAGATPUR /176 /2021
		VS	VS	()
129	CRLMC/0001121/2023	STATE OF ODISHA BIMAL DAS	DIBYA PRAKASH MISHRA	// RENGALI (SAMBALPUR) /108 /2014
		VS	VS	()
130	CRLMC/0001122/2023	STATE OF ODISHA MAHESWAR PADHAN	ASHIS KUMAR MISHRA	// TITILAGARH /256 /2016
		VS	VS	()
131	CRLMP/0000426/2023	STATE OF ODISHA SUBAS CHANDRA SAHU	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
132	CRLMP/0000427/2023	STATE OF ODISHA BASUDEV SAHU	KALI PRASAD MOHANTY	// / /0
		VS	VS	()
133	CRLMP/0000428/2023	STATE OF ODISHA OWES AHMED KHAN	AMIYA RANJAN SWAIN	// / /0
		VS	VS	()
134	CRLMP/0000429/2023	STATE OF ODISHA NARAYAN PANDA	SUBHAM SHARMA	// / /0
		VS	VS	()
135	CRLMP/0000430/2023	STATE OF ODISHA SUBHASHREE NANDA	SUSANTA KUMAR JETHY	// / /0
		VS	VS	()
136	CRLMP/0000431/2023	STATE OF ODISHA BRAHMANANDA TRIPATHY	SUSANTA KUMAR JETHY	// / /0
		VS	VS	()
		SWETALINA NAIK	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()

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137	CRLMP/0000432/2023	STATE OF ODISHA AKHILA KUMAR BEHERA VS	INDRAMANI SAHOO VS	// /0 ()
138	CRLMP/0000433/2023	STATE OF ODISHA NIRUPAMA NAYAK VS	KEDAR CHANDRA SARANGI VS	// /0 ()
139	CRLMP/0000434/2023	STATE OF ODISHA SRIKANTA PANIGRAHI VS	UDIT RANJAN JENA VS	// /0 ()
140	CRLMP/0000435/2023	STATE OF ODISHA SUSAMA MOHANTY VS	JAYADEBA BEHERA VS	// /0 ()
141	CRLMP/0000436/2023	STATE OF ODISHA RIPPY SINGH BAWEJA VS	ASHIS KUMAR MISHRA VS	// /0 ()
142	CRLMP/0000437/2023	THE STATE OF ODISHA SANJEEB KUMAR MALLICK VS	BYOMAKESH TRIPATHY VS	// /0 ()
143	CRLMP/0000438/2023	STATE OF ODISHA HASAN AKBAR VS	PARTHASARATHEE PATTANAYAK VS	// /0 ()
144	CRLREV/0000096/2023	STATE OF ODISHA ABHIJIT PANDA VS	MANOJ KUMAR MOHANTY VS	// /0 ()
145	CRLREV/0000097/2023	SUJATA MISHRA ASHOK RANJAN MOHANTY VS	DEBASNAN DAS VS	// /0 ()
146	CRLREV/0000098/2023	BRAJABANDHU MUDULI SUDAM MEHER VS	BHOJARAJ SETH VS	// barpalli /12 /2012 ()
147	CRLREV/0000099/2023	PARBATI @ JAYANTI MEHER NARAYAN PRASAD BAL VS	MANOJ KUMAR NAYAK VS	// /0 ()
		SUBHA LAXMI LENKA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	FAO/0000106/2023	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS SANATAN DAS	SEDEPTI KUMAR SARANGI VS	// 0 //
149	FAO/0000107/2023	D.M.,M/S.NEW INDIA ASSURANCE CO. LTD. VS JEEBAN BEHERA	GOPAL CHANDRA SAMANTARAY VS	// 0 //
150	FAO/0000108/2023	THE DIVL. MANAGER,M/S. NEW INDIA ASSURANCE CO. LTD. VS KAMALA DAS	GOPAL CHANDRA SAMANTARAY VS	// 0 //
151	FAO/0000109/2023	LEGAL MANAGER(T.P.CELL),M/S.NEW INDIA ASSURANCE CO. LTD. VS JYOTIRMAYA SAHOO	GOPAL CHANDRA SAMANTARAY VS	// 0 //
152	FAO/0000110/2023	LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD. VS BISHNU PRASAD BARIK	GOPAL CHANDRA SAMANTARAY VS	// 0 //
153	GUAP/0000002/2023	MAMATA PARAMAGURU VS COLLECTOR, KHURDA	DIPTI RANJAN BHOKTA VS	// 0 //
154	MACA/0000168/2023	KAMALINI BARIHA VS SAROJ KUMAR TRIPATHY	JAGABANDHU SAHU VS	// 0 //
155	MATA/0000066/2023	JANMEJAYA TRIPATHY VS LIZA MOHAPATRA	SIBADUTTA RAMAPRASAD MISHRA VS	// 0 //
156	MATA/0000067/2023	ER. ANSUMAN BEHERA VS ASEEMA BEHERA	SUKANTA KUMAR NAYAK VS	// 0 //
157	RPFAM/0000065/2023	SACHALA PRADHAN@LOPA VS SUSHILA PRADHAN	SANJAY KUMAR PRADHAN VS	// 0 //
158	RPFAM/0000066/2023	BHARATI SAHOO VS JANMEJAY ROUT @ TULU	PARTHA SARATHI DAS VS	// 0 //
159	RPFAM/0000067/2023	RUSHABHA SAHU	ABHILASH MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	RSA/000083/2023	NALINI SAHU		//
		NIRASI MUNDA	DIPTI RANJAN BHOKTA	//
		VS	VS	0
161	RSA/000084/2023	SUNIL KUMAR PANDA		//
		BUDHI JAGULAI THAKURANI BIJE SARDA	BIBEKANANDA BHUYAN	//
		VS	VS	0
162	RVWPET/000056/2023	LINGARAJ NAYAK		//
		JAYADEV KUMAR SHARMA	SOUMYA MISHRA	//
		VS	VS	0
163	RVWPET/000057/2023	STATE OF ODISHA		//
		M/S NATIONAL INSURANCE CO. LTD.	ADV.	//
		VS	VS	0
164	RVWPET/000058/2023	KUNI NAIK		//
		JITENDRA KUMAR PATRA	S.RATH	//
		VS	VS	0
165	TRP(C)/000085/2023	STATE OF ODISHA		//
		ANUBHAV MOHANTY	SASWAT KUMAR ACHARYA	//
		VS	VS	JUDGE FAMILY COURT,CUTTACK(Cuttack)
166	TRP(C)/000086/2023	VARSHA PRIYADARSHINI		CP/0000246/2021
		JYOTIRMAYEE DASH	BIRENDRA KUMAR PARDHI	//
		VS	VS	0
167	WA/0000383/2023	DILLIP KUMAR DASH		//
		STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
168	WA/0000384/2023	SACHIDANANDA MOHANTY		//
		COMMISSIONER-CUM-SECY,HEALTH AND F.W.	SASWAT DAS, A.G.A.	//
		VS	VS	0
169	WA/0000385/2023	SASMITA SAHU		//
		COMMISSIONER-CUM-SECY, HEALTH AND F.W.	SASWAT DAS, A.G.A.	//
		VS	VS	0
170	WA/0000386/2023	NALINI PRAVA MEHER		//
		COMMISSIONER-CUM-SECY,HEALTH AND F.W	SASWAT DAS, A.G.A.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WA/0000387/2023	LAXMI DALAI STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // ()
172	WA/0000388/2023	SUBAL KUMAR BARAD STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // ()
173	WA/0000389/2023	DR. BHABAGRAHI PATRI STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // ()
174	WA/0000390/2023	DR. GURUPRASAD ACHARYA SURYA SPONGE IRON LTD. VS	SUDEEP KUMAR SARANGI VS	// // ()
175	WA/0000391/2023	INDIAN BANK STATE OF ODISHA VS	PRAVAKAR BEHERA, S.C.(T) VS	// // ()
176	WA/0000392/2023	SATYA RANJAN PRADHAN MUTI PRADHAN VS	TAPAN KUMAR MANDAL VS	// // ()
177	WA/0000393/2023	RANJIT @ RAMANJIT PRADHAN KAILASH CHANDRA SAHU VS	SHANTI PRAKASH MOHANTY VS	// // ()
178	WA/0000394/2023	ADDL. DIST. MAGISTRATE, RAYAGADA STATE OF ODISHA VS	PRAVAKAR BEHERA, S.C.(T) VS	// // ()
179	WP(C)/0006285/2023	KANISKA MOHAPATRA M/S.DALMIA TRADERS, JHARSUGUDA VS	RUDRA PRASAD KAR VS	// // ()
180	WP(C)/0006286/2023	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), DEPT. OF REVENUE, NEW DELHI M/S.DALMIA TRADERS, JHARSUGUDA VS	RUDRA PRASAD KAR VS	// // ()
181	WP(C)/0006287/2023	CBIC, DEPT OF REVENUE MINISTRY OF FINANCE, NEW DELHI NANDITA PRIYADARSINI VS	MANORANJAN MISHRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0006288/2023	BIJAN KUMAR DAS VS STATE OF ODISHA	RITA SINGH VS	// 0 //
183	WP(C)/0006289/2023	MURALIDHAR SETHI VS THE CHAIRMAN CUM MD, ODISHA	KSHIROD KUMAR PAHIL VS	// 0 //
184	WP(C)/0006290/2023	BASANTA KUMAR BISWAL VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
185	WP(C)/0006291/2023	SATYANARAYAN SENAPATI VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
186	WP(C)/0006292/2023	UMESH KUMAR PATRO VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
187	WP(C)/0006293/2023	M/S UTKAL AUTO, CUTTACK VS SALES TAX OFFICER, CUTTACK	ARUP KUMAR PANDA VS	// 0 //
188	WP(C)/0006294/2023	ABDUL REAJ KHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
189	WP(C)/0006295/2023	INDRAMANI MALIKA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
190	WP(C)/0006296/2023	MURALIDHAR MISHRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
191	WP(C)/0006297/2023	PRASANT BEHERA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
192	WP(C)/0006298/2023	MANDARDHAR SWAIN VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
193	WP(C)/0006299/2023	KEDARNATH BARIK	PRASANTA KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0006300/2023	PURNIMA SAHU	JATESWAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0006301/2023	SUBASH CHANDRA MOHANTA	ARIJEET MISHRA	//
		VS	VS	0
		THE COLLECTOR, MAYURBHANJ		//
196	WP(C)/0006302/2023	RAGHUSAI HARIJAN	JATESWAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0006303/2023	SUSHAMA @ SUSAMA MOHANTA	ARIJEET MISHRA	//
		VS	VS	0
		THE COLLECTOR, MAYURBHANJ		//
198	WP(C)/0006304/2023	KANHU CHARAN DAS	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0006305/2023	RUMA BEHERA	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0006306/2023	SABITA KANUNGO	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0006307/2023	BISWAJIT MISHRA	BIDESH RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0006308/2023	MARIANUS EKKA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0006309/2023	ASWINI KUMAR SURJIT	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0006310/2023	ASHOKA KUMAR HOTA	SUBHAM SHARMA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0006311/2023	PRINCIPAL CHIEF CONSERVATOR OF FORESTS, BBSR ACHYUTANANDA PARIDA VS COLLECTOR, KENDRAPARA	PRAVAT RANJAN SUTAR VS	// // 0 //
206	WP(C)/0006312/2023	RAMA CHANDRA SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
207	WP(C)/0006313/2023	RAMESH CHANDRA RATH VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
208	WP(C)/0006314/2023	STATE BANK OF INDIA, CUTTACK VS REGISTRAR, DEBTS RECOVERY TRIBUNAL, CUTTACK	SAUMENDRA KUMAR GHOSE VS	// 0 //
209	WP(C)/0006315/2023	ARATI PANDA VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	// 0 //
210	WP(C)/0006316/2023	M/S MAA SARALA AQUA INDUSTRIES, JAGATSINGHPUR VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
211	WP(C)/0006317/2023	JAGANNATH DAS VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
212	WP(C)/0006318/2023	LALITA PARIDA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
213	WP(C)/0006319/2023	BHASKAR CHANDRA MUDULI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
214	WP(C)/0006320/2023	M/S. LINGARAJ ASSOCIATES, BBSR VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
215	WP(C)/0006321/2023	RAJESH MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0006322/2023	NABAKISHORE GOUD VS TAHASILDAR, SATYABADI	BINAYAK PRASAD MOHANTY VS	// 0 //
217	WP(C)/0006323/2023	DR. K.SATYANARAYAN RAO VS STATE OF ODISHA	SURESH KUMAR JENA VS	// 0 //
218	WP(C)/0006324/2023	KANDURI CHARAN BARIK VS TAHASILDAR, BANPUR	JASHOBANTA DASH VS	// 0 //
219	WP(C)/0006325/2023	PRIYABRAT KAR VS ODISHA STATE SEEDS CORP. LTD., BBSR	GOPINATH MISHRA VS	// 0 //
220	WP(C)/0006326/2023	MOUNT LITERA ZEE SCHOOL, BBSR VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
221	WP(C)/0006327/2023	UPA BAG VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
222	WP(C)/0006328/2023	MITHUN DAKUA VS DISTRICT EDUCATION OFFICER JAJPUR	RABINDRA KUMAR PATNAIK VS	// 0 //
223	WP(C)/0006329/2023	SUNITA DAS VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	// 0 //
224	WP(C)/0006330/2023	RUTUMBARA PRAGNYA PARIDA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
225	WP(C)/0006331/2023	MANORANJAN BISWAL VS R.T.O.,CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
226	WP(C)/0006332/2023	DIPTI RANJAN MOHANTA VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	// 0 //
227	WP(C)/0006333/2023	MINATI MALILK	SUSHANT KUMAR PRADHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0006334/2023	RAHAS SAHOO	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O.,KENDRAPARA		//
229	WP(C)/0006335/2023	ANIL MALIK	SOUDAMINI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0006336/2023	KAIKEYEE NAIK	MANAS KUMAR CHAND	//
		VS	VS	0
		CHIEF GENERAL MANAGER, SBI, BBSR		//
231	WP(C)/0006337/2023	SUNIL SOREN	TARUNKANTA PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0006338/2023	KUNIBALA HAZARI	NITYANANDA BEHURIA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0006339/2023	TAPAN KUMAR PAL	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0006340/2023	UTTAM KUMAR BISWAS	GOPINATH MISHRA	//
		VS	VS	0
		COLLECTOR, MALKANGIRI		//
235	WP(C)/0006341/2023	DIPTIRANJAN PRUSTY	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0006342/2023	TRIMUL KUMAR REDDY	DEBASIS TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0006343/2023	DIJABARA NAYAK	KRUSHNA CHANDRA DASH	//
		VS	VS	0
		CHAIRMAN CUM COMMNR. STA, CUTTACK		//
238	WP(C)/0006344/2023	SASMITA MALLICK	LAKSMIDHAR KABI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0006345/2023	STATE OF ODISHA LAXMIDHAR BHUYAN VS	KOUSIK ANANDA GURU VS	// // ()
240	WP(C)/0006346/2023	STATE OF ODISHA ABHISEK PATTNAIK VS	PRATIK DASH VS	// // ()
241	WP(C)/0006347/2023	ODISHA PUBLIC SERVICE COMMISSION KHAIRABHADI (UCHHALA) VILLAGERS, KALAHANDI	DUSAR KUMAR MISHRA VS	// // ()
242	WP(C)/0006348/2023	STATE OF ODISHA ASHOK KUMAR DEY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
243	WP(C)/0006349/2023	STATE OF ODISHA ANKURU SAHU VS	ARUN KUMAR MISHRA VS	// // ()
244	WP(C)/0006350/2023	STATE OF ODISHA NARAYAN BEHERA VS	PRABHASI NAYAK VS	// // ()
245	WP(C)/0006351/2023	STATE OF ODISHA KHAGESWAR MOHALIK VS	JAYAKRISHNA MOHAPATRA VS	// // ()
246	WP(C)/0006352/2023	STATE OF ODISHA HIRENDRA KUMAR SARANGI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
247	WP(C)/0006353/2023	STATE OF ODISHA RABINARAYAN TRIPATHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
248	WP(C)/0006354/2023	STATE OF ODISHA MAMATA BEURA VS	SUSANT KUMAR MOHANTY VS	// // ()
249	WP(C)/0006355/2023	STATE OF ODISHA BINOD KUMAR PERIWAL VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0006356/2023	RUPASHREE PATRA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
251	WP(C)/0006357/2023	SASMITA PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
252	WP(C)/0006358/2023	M/S. SNEHALATA COSNTRUCTION AND INTERIOR, VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
253	WP(C)/0006359/2023	ZILLA NAGARIKA COMMITTEE, DEOGARH VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	// 0 //
254	WP(C)/0006360/2023	NISHAKAR SETHI VS COMMISSIONER, CT AND GST, CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0 //
255	WP(C)/0006361/2023	CHANDAN SINGH VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
256	WP(C)/0006362/2023	SUKHIA SINGH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
257	WP(C)/0006363/2023	VILLAGERS OF UPULA, JAJPUR VS STATE OF ODISHA	KAILASH CHANDRA KAR VS	// 0 //
258	WP(C)/0006364/2023	DUSMANTA SINGH BABU VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
259	WP(C)/0006365/2023	TRINATH GAUDA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
260	WP(C)/0006366/2023	INDRADYUMNA ROUT VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
261	WP(C)/0006367/2023	SUBASH CHADNRA NAYAK	J.K.KHANDAYATRAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
262	WP(C)/0006368/2023	AMLAN AUROBINDO	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0006369/2023	SWARNA PRABHA ROUT	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
264	WP(C)/0006370/2023	M/S PATI POWER CONSTRUCTION, JAJPUR	TARUNAKANTA PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0006371/2023	PRAFULLA KUMAR SAHU	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0006372/2023	AKSHAYA BEHERA	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
267	WP(C)/0006373/2023	PARESH KUMAR PANDA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		UNION OF INDIA		//
268	WP(C)/0006374/2023	PURNA CHANDRA SWAIN	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0006375/2023	PRASANTA KUMAR DAS	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0006376/2023	BASANTA KUMAR SATHUA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0006377/2023	SATYANARAYAN PANDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0006378/2023	BASANTI BEHERA	KUNAL KUMAR SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0006379/2023	STATE OF ODISHA HARIPAD MANDAL VS	BIGYAN KUMAR SHARMA VS	// // ()
274	WP(C)/0006380/2023	STATE OF ODISHA CHANDRASEKHAR BAIDYA VS	GYANA RANJAN SETHI VS	// // ()
275	WP(C)/0006381/2023	STATE OF ODISHA SONALIKA KAR VS	BIGYAN KUMAR SHARMA VS	// // ()
276	WP(C)/0006382/2023	TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA, ODISHA SURESH CHANDRA PARIDA VS	MITRA RANJAN TRIPATHY VS	// // ()
277	WP(C)/0006383/2023	STATE OF ODISHA PADMINI SAHOO VS	MITRA RANJAN TRIPATHY VS	// // ()
278	WP(C)/0006384/2023	STATE OF ODISHA KABITA SETHI VS	MIHIR KANTA RATH VS	// // ()
279	WP(C)/0006385/2023	STATE OF ODISHA STEEL AUTHORITY OF INDIA LTD., ROURKELA VS	NIROD KUMAR SAHU VS	// // ()
280	WP(C)/0006386/2023	PRAMOD KUMAR MUGURI LALU HARIJAN VS	JATESWAR NAYAK VS	// // ()
281	WP(C)/0006387/2023	STATE OF ODISHA JAGANNATH PANIGRAHY VS	LAXMIKANTA MOHANTY VS	// // ()
282	WP(C)/0006388/2023	STATE OF ODISHA BASANTILATA NAYAK VS	ULLASH CHANDRA MOHANTY VS	// // ()
283	WP(C)/0006389/2023	COMMNR. CUM SECY. S AND ME, ODISHA PRATIVA CHASA VS	AMIT PRASAD BOSE VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0006390/2023	MANJULATA PATRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
285	WP(C)/0006391/2023	M/S.MAA SAMALESWARI AUTOMOBILES, AINTHAPUR VS THE STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
286	WP(C)/0006392/2023	BIJOY KUMAR SINGH VS STATE OF ODISHA	AKSHYANGSHU SEKHAR NANDY VS	// 0 //
287	WP(C)/0006393/2023	SAROJ SAMAL VS STATE OF ODISHA	APARESH BHOI VS	// 0 //
288	WP(C)/0006394/2023	MUKTIKANTA LENKA VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
289	WP(C)/0006395/2023	SURENDRA KUMAR RAUL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
290	WP(C)/0006396/2023	DAMBARUDHAR SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
291	WP(C)/0006397/2023	MANORAMA BARIK VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
292	WP(C)/0006398/2023	BIRANCHI NARAYAN SAHOO VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
293	WP(C)/0006399/2023	BIJAYA MOHANTY VS INDUSIND BANK, MUMBAI	NETRANANDA BISWAL VS	// 0 //
294	WP(C)/0006400/2023	GANESH KUMAR JANI VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
295	WP(C)/0006401/2023	AVIMANYU SAHOO	RAMAKANTA SARANGI	//

ORISSA HIGH COURT**FILING REPORT AS ON :28/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0006402/2023	THE STATE OF ODISHA JYOTIRMAYEE PANIGRAHI	SHANTI PRAKASH MOHANTY	//
		VS	VS	0
297	WP(C)/0006403/2023	STATE OF ODISHA DEEPANWITA MOHANTY	PRATAP CHANDRA MISHRA	//
		VS	VS	0
298	WP(C)/0006404/2023	STATE OF ODISHA PRAMILA MALLICK	PABITRA KUMAR NAYAK	//
		VS	VS	0
299	WP(C)/0006405/2023	SECY. TO GOVT. DEPT OF PANCHAYATIRAJ, BBSR DHRUBA CHARAN MAHALIK	SOMANATH MISHRA	//
		VS	VS	0
300	WP(C)/0006406/2023	RENGALI HYDRO ELECRCIC PROJECT, ANGUL LINGARAJ NAYAK	KISHORE KUMAR MISHRA	//
		VS	VS	0
301	WP(C)/0006407/2023	STATE OF ODISHA DEBASIS LENKA	AMIYA KUMAR MOHANTY (A)	//
		VS	VS	0
302	WP(C)/0006408/2023	STATE OF ODISHA ANANGA KUMAR JAGADEV	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
303	WP(C)/0006409/2023	STATE OF ODISHA BIBHAS KUMAR KHUNTIA	HIMANSU SEKHAR DEO	//
		VS	VS	0
304	WP(C)/0006410/2023	CHIEF EXECUTIVE OFFICER, TATA POWER CENTRAL, BBSR SWARNA KUMAR PANDA	MANORANJAN PADHI	//
		VS	VS	0
305	WP(C)/0006411/2023	STATE OF ODISHA KSHETRABASI ROUT	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
306	WP(C)/0006412/2023	STATE OF ODISHA BISWANATH PARIDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0006413/2023	STATE OF ODISHA BISHNU CHARAN DAS VS	JAYADEBA BEHERA VS	// // ()
308	WP(C)/0006414/2023	STATE OF ODISHA GOPINATH PARIDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
309	WP(C)/0006415/2023	STATE OF ODISHA HAJARI CHHATOI VS	JAYADEBA BEHERA VS	// // ()
310	WP(C)/0006416/2023	STATE OF ODISHA SUBASH CHANDRA HARIJAN VS	RABINDRA NATH PRUSTY VS	// // ()
311	WP(C)/0006417/2023	STATE OF ODISHA PRAFULLA KUMAR PADHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
312	WP(C)/0006418/2023	STATE OF ODISHA BHAGABAN BEHERA VS	JAYADEBA BEHERA VS	// // ()
313	WP(C)/0006419/2023	STATE OF ODISHA SUBASH CHANDRA NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
314	WP(C)/0006420/2023	STATE OF ODISHA SUKUMAR MAHAUTY @ MAHANTI VS	SATYA NARAYAN MISHRA 4 VS	// // ()
315	WP(C)/0006421/2023	STATE OF ODISHA PNB METLIFE INDIA INSURANCE COMPANY LTD, BENGALURU VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
316	WP(C)/0006422/2023	PUBLIC UTILITY SERVICES, GANJAM RASHMI REKHA SUBUDHI VS	PRAFULLA KUMAR RATH VS	// // ()
317	WP(C)/0006423/2023	STATE OF ODISHA BIRUPAKSHA BISWAL @ BIRUPAKHSYA VS	SUSANTA KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :28/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0006424/2023	DHANURJAYA PENTHIA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
319	WP(C)/0006425/2023	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
320	WP(C)/0006426/2023	KUNI PENTHIA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
321	WP(C)/0006427/2023	BIRUPAKSHA BISWAL @ BIRUPAKHSYA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
322	WP(C)/0006428/2023	MINATI MOHANTY VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
323	WP(C)/0006429/2023	DOMANI NAYAK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
324	WP(C)/0006430/2023	NABAKISHORE SAMANTASINGHAR VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
325	WP(C)/0006431/2023	MADHUSUDAN JENA VS PRINCIPAL SECY.,H AND UD DEPT.	SUSANTA KUMAR MISHRA VS	// 0 //
326	WP(C)/0006432/2023	RENUBALA BEHERA VS PRAKASH CHANDRA BEHERA	ARJUNA CHARANA BEHERA VS	// 0 //
327	WP(C)/0006433/2023	PRAFULLA KUMAR PAL VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
328	WP(C)/0006434/2023	PRAKASH CHANDRA SAHOO VS FOOD CORP. OF INDIA, BBSR	BRUNDABAN ROUT VS	// 0 //
329	WP(C)/0006435/2023	NANDA KISHORE PANDA	PRASANNA KUMAR MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	WP(C)/0006436/2023	DINABANDHU MISHRA	ASHIS KUMAR MISHRA	//
		VS	VS	()
		THE UNION OF INDIA		//
331	WP(C)/0006437/2023	KAMALALOCHAN AMANATYA	RABINDRA NATH PRUSTY	//
		VS	VS	()
		STATE OF ODISHA		//
332	WP(C)/0006438/2023	AJAY KUMAR SAHOO	JAYDEEP PAL	//
		VS	VS	()
		STATE OF ODISHA		//
333	WPCRL/0000027/2023	SUBODH KUMAR PANDA	SUJATA JENA	//0
		VS	VS	()
		DIRECTOR GENERAL OF POLICE, ODISHA, CUTTACK		//
334	ABLAPL/0002172/2023	ABHIRAM NAYAK	PRIYA RANJAN SINGH	DHANUPALI /74 /2023
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0002173/2023	DR. BIJAY KUMAR AGRAWAL @ DR. BIJAYA AGRAWAL	SAIRAY (2)	SAMBALPUR TOWN /426 /2022
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0002174/2023	S. MUTYALU	RAGHUNATH SINGH	MAHILA P.S.(BBSR) /24 /2023
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0002175/2023	S. KRISHNA RAO	RAGHUNATH SINGH	MAHILA P.S.(BBSR) /24 /2023
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0002176/2023	SHAIKH ARIF ALLI	ANUGRAHA NARAYAN SAMANTARAY	JAGATSINGPUR /77 /2023
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0002177/2023	GOUTAM MISTRI	DEEPAK KU SAHOO	MARINE PS AT JAMBO /170 /2021
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0002178/2023	LOKANATH DEHURY	PARTHA SARATHI NAYAK	RASOL /25 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :28/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0002179/2023	STATE OF ODISHA NILADRI PRUSTY VS	BHABANI SHANKAR DASPARIDA VS	// AGARAPADA /41 /2021 ()
342	ABLAPL/0002180/2023	STATE OF ODISHA TRINATH BANKIA VS	MINA KUMARI DAS VS	// MACHHKUND /138 /2022 ()
343	ABLAPL/0002181/2023	STATE OF ODISHA PADMALOCHAN NAYAK @ PADMANAV NAYAK VS	MANOJ KUMAR MOHANTY VS	// KHANTAPADA /3 /2014 ()
344	ABLAPL/0002182/2023	STATE OF ODISHA SAMEER PAIKARAY @ SUKUTA VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /58 /2023 ()
345	ABLAPL/0002183/2023	STATE OF ODISHA MEENA SAI VS	TRILOCHAN NANDA VS	// BOLANGIR SADAR /27 /2023 ()
346	ABLAPL/0002184/2023	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	SAMVIT MOHANTY VS	// BOUDH /292 /2022 ()
347	ABLAPL/0002185/2023	STATE OF ODISHA SULTAN KHAN VS	AJAYA KUMAR PRADHAN VS	// / /0 ()
348	ABLAPL/0002186/2023	STATE OF ODISHA KISHOR KINDO VS	SAMARENDRA BAHADUR VS	// / /0 ()
349	ABLAPL/0002187/2023	STATE OF ODISHA KIRAN SINGH VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /40 /2023 ()
350	ABLAPL/0002188/2023	STATE OF ODISHA GOURANGA BISWAS VS	BISWARANJAN DALAI VS	// / /0 ()
351	ABLAPL/0002189/2023	STATE OF ODISHA BISWAJIT NATH VS	KISHORE CHANDRA PRADHAN VS	// MAHILA P.S. BUXIBAZAR /17 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :28/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0002190/2023	LAXMIPRIYA MAHUNTA @ RAMAHA NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	BADACHANA /37 /2023 () //
353	ABLAPL/0002191/2023	BIBEKANANDA RAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /410 /2022 () //
354	ABLAPL/0002192/2023	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH RURAL /23 /2023 () //
355	ABLAPL/0002193/2023	BIBEKA NANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //
356	ABLAPL/0002194/2023	SK. AJAN @ SK. SABID HOSSAIN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /49 /2023 () //
357	ABLAPL/0002195/2023	SK HASMAT TULLA VS STATE OF ODISHA	GOUTAM LENKA VS	AIR FIELD P.S. /31 /2021 () //
358	ABLAPL/0002196/2023	RAJENDRA SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /409 /2022 () //
359	ABLAPL/0002197/2023	KORU BARIK @ BISWABHUSAN BARIK VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	SATYABADI /54 /2023 () //
360	ABLAPL/0002198/2023	BABULIDHAR JENA VS STATE OF ODISHA	PRAVASH PUJAREE PARIDA VS	BALIANTA P.S. /479 /2022 () //
361	ABLAPL/0002199/2023	AKHAYA JENA @ KULIA @ AKSHYA KUMAR JENA VS STATE OF ODISHA	PRAVASH PUJAREE PARIDA VS	NANDANKANAN /151 /2022 () //
362	ABLAPL/0002200/2023	AIBA PRADHAN VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /26 /2023 () //
363	ABLAPL/0002201/2023	BABULIDHAR JENA	PRAVASH PUJAREE PARIDA	BALIANTA P.S. /44 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :28/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0002202/2023	BABU @ RANJIT MALIK	BIDESHI KUMAR GHADEI	BYREE /252 /2022
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0002203/2023	ARUNA KUMAR ACHARYA	SUNIL KUMAR PALAI	KORAPUT VIGILANCE /5 /2023
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
366	ABLAPL/0002204/2023	BANA BIHARI TRIPATHY	TUKUNA KUMAR MISHRA	NABARANGAPUR TOWN /70 /2023
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0002205/2023	KUNA PARIDA @ ADITYA	BISINAJIT PASAYAT	ASTARANGA MARINE PS /3 /2023
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0002206/2023	KUNA @ GOBINDA PRADHAN	PANCHANAN PANIGRAHI	CHHENDIPADA /79 /2023
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0002207/2023	SARBESWAR BARIK	MAHES DAS	PATTAMUNDAI /128 /2023
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0002208/2023	NABIN SATNAMI @ DHIRI	AKSHAYA KUMAR SAHOO	KHARIAR /82 /2023
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0002209/2023	TAPAN JENA @ TAPAN KUMAR JENA	PRANAB KUMAR DAS	SINGLA /35 /2023
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0002210/2023	GANGADHAR PANDA	KHUSBU PANIGRAHI	RUPSA /20 /2023
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0002211/2023	SAROJ SAHOO	MAHES DAS	PATTAMUNDAI /135 /2023
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0002212/2023	GANGADHAR PANDA	KHUSBU PANIGRAHI	/20 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :28/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0002213/2023	STATE OF ODISHA PRATIMA GHADAI VS	BIPLAB KUMAR DASH VS	// KHURDA MODEL /505 /2022 ()
376	ABLAPL/0002214/2023	STATE OF ODISHA CHINTU CHHOTRAY @ SOUMYA RANJAN CHHOTRAY	SARATHI JYOTI MOHANTY VS	// BALIANTA P.S. /67 /2023 ()
377	ABLAPL/0002215/2023	STATE OF ODISHA AMIYA RANJAN RATH VS	SURYAKANTA DASH VS	// BANKI /54 /2023 ()
378	ABLAPL/0002216/2023	STATE OF ODISHA JYOTIRMAYEE GAAN VS	SUBHASISH SATAPATHY VS	// CHAULIAGANJA /152 /2022 ()
379	ABLAPL/0002217/2023	STATE OF ODISHA UJAL SAHU VS	BHABANI SHANKAR DASPARIDA VS	// BINIKA /39 /2023 ()
380	ABLAPL/0002218/2023	STATE OF ODISHA GOPANA @ GOPABANDHU BEHERA VS	AMIT KUMAR NATH VS	// CHHENDIPADA /79 /2023 ()
381	ABLAPL/0002219/2023	STATE OF ODISHA BINAY SINGH @ BINAYA VS	DIBYAJYOTI SAHOO VS	// BRAJARAJNAGAR /48 /2023 ()
382	ABLAPL/0002220/2023	STATE OF ODISHA TAPAN DAS VS	DIBYAJYOTI SAHOO VS	// REMUNA /18 /2023 ()
383	ABLAPL/0002221/2023	STATE OF ODISHA SIPUNA @ TUSHAR KUMAR ROUT VS	LAXMIDHAR MAHAPATRA VS	// NADANAKANAN P.S. /22 /2023 ()
384	ABLAPL/0002222/2023	STATE OF ODISHA ASHOK @ AMIT MOHANTY VS	JITENDRA SAMANTARAY VS	// HINJILI (ASKA) /246 /2017 ()
385	ABLAPL/0002223/2023	STATE OF ODISHA TIKESWAR MEHER VS STATE OF ODISHA	GOKULANANDA SAHU VS	// PADAMPUR /334 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :28/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0002224/2023	BIDYADHARA PATTANAYAK VS STATE OF ODISHA	SAMARESH PATTANAIAK VS	//0 0 //

ORISSA HIGH COURT

MISC CASES FILED on :28/02/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	7/2023 OJC/6216/2000	D.M.,N.I.A.CO.LTD.-MP	
2	14/2023 ARBA/7/2023	ODISHA DISASTER MITIGATION AUTHORITY-MP	PRAFULLA KUMAR RATH
3	17/2023 WPC(OA)/1958/2012	HARI MAHAKUD-MP	
4	53/2023 WPC(OAC)/881/2007	YUDHISTIR CHHUALSINGH-MP	AMIYA KUMAR CHHATOI
5	72/2023 RPFAM/65/2023	SACHALA PRADHAN@LOPA-MP	SANJAY KUMAR PRADHAN
6	73/2023 RVWPET/58/2023	JITENDRA KUMAR PATRA-MP	S.RATH
7	73/2023 RPFAM/143/2022	SACHIDANANDA PATRA-MP	BIBHU PRASAD TRIPATHY
8	74/2023 RPFAM/67/2023	RUSHABHA SAHU-MP	ABHILASH MISHRA
9	75/2023 RPFAM/67/2023	RUSHABHA SAHU-MP	ABHILASH MISHRA
10	75/2023 MATA/38/2022	SUSMITA MISHRA-MP	SITI KANT MISHRA
11	76/2023 MATA/34/2023	SUBRATINI NAYAK-MP	ASHOK DAS
12	79/2023 CONTC/1842/2021	BANSIDHAR MATTAGAJA SINGH-MP	DILIP KUMAR SAHU
13	80/2023 CONTC/1840/2021	PANKAJA KUMAR ROUT-MP	DILIP KUMAR SAHU
14	81/2023 CRLMP/408/2023	NAGEN SAMAL-MP	BIJAYA KUMAR RAGADA
15	82/2023 CRLMP/2630/2022	CH.RITA PATRO-MP	RABI NARAYAN BEHERA
16	101/2023 TRP(C)/85/2023	ANUBHAV MOHANTY-MP	SASWAT KUMAR ACHARYA
17	148/2023 CRLREV/78/2023	DAMODAR NAYAK-MP	MANORANJAN MISHRA
18	149/2023 CRLREV/78/2023	DAMODAR NAYAK-MP	MANORANJAN MISHRA
19	150/2023 CRLREV/64/2023	GOUTAM CHARAN DAS-MP	BIJAYANANDA DASH
20	151/2023 CRLREV/96/2023	ABHIJIT PANDA-MP	MANOJ KUMAR MOHANTY
21	152/2023 CRLREV/97/2023	ASHOK RANJAN MOHANTY-MP	DEBASNAN DAS
22	153/2023 CRLREV/97/2023	ASHOK RANJAN MOHANTY-MP	DEBASNAN DAS
23	154/2023 CRLREV/98/2023	SUDAM MEHER-MP	BHOJARAJ SETH
24	162/2023 FAO/107/2023	D.M.,M/S.NEW INDIA ASSURANCE CO. LTD.-MP	GOPAL CHANDRA SAMANTARAY
25	163/2023 FAO/107/2023	D.M.,M/S.NEW INDIA ASSURANCE CO. LTD.-MP	GOPAL CHANDRA SAMANTARAY
26	164/2023	THE DIVL. MANAGER,M/S. NEW INDIA ASSURANCE CO. LTD.-MP	GOPAL CHANDRA SAMANTARAY

27	FAO/108/2023 165/2023	THE DIVL. MANAGER,M/S. NEW INDIA ASSURANCE CO. LTD.	GOPAL CHANDRA SAMANTARAY
28	FAO/108/2023 166/2023	LEGAL MANAGER(T.P.CELL),M/S.NEW INDIA ASSURANCE CO. LTD.	GOPAL CHANDRA SAMANTARAY
29	FAO/109/2023 167/2023	LEGAL MANAGER(T.P.CELL),M/S.NEW INDIA ASSURANCE CO. LTD.	GOPAL CHANDRA SAMANTARAY
30	FAO/109/2023 168/2023	LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD.	GOPAL CHANDRA SAMANTARAY
31	FAO/110/2023 169/2023	LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD.	GOPAL CHANDRA SAMANTARAY
32	FAO/110/2023 170/2023	LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD.	GOPAL CHANDRA SAMANTARAY
33	FAO/110/2023 194/2023	RADHA CH.ROUTRAY-MP	M/S.BUDHADEV ROUTRAY, BINODINI SINGH
34	RSA/582/2014 217/2023	SACHINDRA KONHAR-MP	M.M.SWAIN
35	CMP/225/2023 218/2023	DAMAYANTI SAHOO-MP	AJIT CH MOHAPATRA
36	CMP/228/2023 219/2023	MANGULI CHARAN DAS-MP	CHITTA RANJAN NANDA
37	CMP/230/2023 305/2023	NAMITA RANI PATTNAIK-MP	
38	MACA/345/2022 306/2023	REBATI JENA-MP	DEEPALI MOHAPATRA
39	MACA/849/2018 307/2023	REBATI JENA-MP	DEEPALI MOHAPATRA
40	MACA/849/2018 308/2023	KAMALINI BARIHA-MP	JAGABANDHU SAHU
41	MACA/168/2023 309/2023	NATIONAL INSURANCE CO. LTD.-MP	SABITA RANJAN PATTNAIK
42	MACA/151/2023 348/2023	ASHOK KUMAR NAYAK @ ASHOK NAYAK @ ASHIS-MP	SURYAKANTA DWIBEDI
43	BLAPL/9642/2022 349/2023	SONU MAHATO-MP	BIBHU PRASAD MOHANTY, S.S.RAY(2)
44	BLAPL/9228/2022 350/2023	BIRU @ BIRENDRA HIAL-MP	
45	BLAPL/3596/2022 351/2023	SANGRAM ROUT-MP	
46	BLAPL/9722/2022 352/2023	RAJ MOHAN GAMANGO-MP	SUCHIT KUMAR NAYAK
47	BLAPL/7046/2022 353/2023	SRIMATI PALA-MP	AMITAV TRIPATHY
48	BLAPL/934/2023 354/2023	PURUSOTTAM KANHAR-MP	AMULYA RATNA PANDA
49	BLAPL/2451/2023 355/2023	GAJANAN MEHER-MP	RAMAKANTA DAS
50	BLAPL/1187/2023 356/2023	MITRABHANU SABAR-MP	
51	BLAPL/9157/2022 357/2023	SHYAMASUNDAR MAHAPATRA-MP	TAPAS KUMAR ACHARYA
52	BLAPL/13040/2022 480/2023	BIKASH DEBNATH-MP	
53	ABLAPL/4302/2021 481/2023	KESHABA KUMAR PATI-MP	
54	ABLAPL/566/2023 482/2023	DHARAMA @ DHARMENDRA NAYAK-MP	
55	ABLAPL/436/2023 483/2023	BHARAT CHANDRA PARIDA-MP	SURYAKANTA DWIBEDI
56	ABLAPL/2484/2022 484/2023	BIRANCHI KHAMARI-MP	
57	ABLAPL/15537/2022 485/2023	SUNIL PAL-MP	
	ABLAPL/16681/2022		

58	486/2023 ABLAPL/1618/2023	SONALI SAHOO-MP	
59	487/2023 ABLAPL/5680/2022	DHANESWAR KANAR-MP	
60	488/2023 ABLAPL/16614/2021	MURATI DANG-MP	
61	489/2023 ABLAPL/12600/2022	PRABIN BAGH @ BAGHA-MP	
62	490/2023 ABLAPL/874/2022	SUNIL NAIK-MP	
63	491/2023 ABLAPL/1279/2023	KRUPASINDHU BEHERA-MP	
64	492/2023 ABLAPL/1485/2023	MURALIDHAR NAIK-MP	
65	502/2023 CRLA/485/2018	GOPAL CHANDRA MOHANTA-MP	PRASANNA KUMAR PARHI, (M/S. CHITTARANJAN SAH)
66	503/2023 CRLA/235/2023	RAHUL GHOSH-MP	PARTHA SARATHI NAYAK
67	504/2023 CRLA/235/2023	RAHUL GHOSH-MP	PARTHA SARATHI NAYAK
68	505/2023 CRLA/235/2023	RAHUL GHOSH-MP	PARTHA SARATHI NAYAK
69	506/2023 CRLA/669/2017	KAMBHU CHARAN DASH-MP	M/S.S.D.DAS
70	507/2023 CRLA/237/2023	M/S. NORTHERN EASTERN ELECTRICITY SUPPLY OF KALYANI COMPLEX, BBSR-MP	
71	508/2023 CRLA/239/2023	M/S. WESTERN ELECTRICITY SUPPLY OF KALYANI COMPLEX, BBSR-MP	
72	509/2023 CRLA/240/2023	M/S. SOUTHERN ELECTRICITY SUPPLY OF KALYANI COMPLEX, BBSR-MP	
73	510/2023 CRLA/76/2023	PATALA BEHERA-MP	NIRANJAN PANDA
74	511/2023 CRLA/241/2023	MADHUSUDAN SAHU @ PALAU-MP	PRIYA RANJAN SINGH
75	512/2023 CRLA/241/2023	MADHUSUDAN SAHU @ PALAU-MP	PRIYA RANJAN SINGH
76	767/2023 CRLMC/3172/2019	SWAGAT MISHRA-MP	RAMINI KANTA PATTANAIAK
77	768/2023 CRLMC/733/2023	NIRMAL DASH-MP	SUSAMPAD HOTA
78	769/2023 CRLMC/3343/2022	SAROJ KUMAR SAMANTA-MP	KABI RANJAN MOHANTY
79	770/2023 CRLMC/3057/2017	STATE OF ORISSA VIG.-MP	
80	771/2023 CRLMC/3722/2013	ASITA KU.NAYAK-MP	M/S.SANATAN DAS
81	772/2023 CRLMC/1115/2023	M/S. SHIV PHARMACEUTICALS-MP	BISWAJIT PASAYAT
82	773/2023 CRLMC/1116/2023	MOHAN NIRKI@MOHAN RAO NIRKI-MP	SANGRAM KESHARI ROUT
83	774/2023 CRLMC/1118/2023	PRASHANTA MALIK-MP	RAKESH KUMAR ROUSTRAY
84	775/2023 CRLMC/1118/2023	PRASHANTA MALIK-MP	RAKESH KUMAR ROUSTRAY
85	776/2023 CRLMC/1120/2023	SUKANTA KUMAR SENA-MP	SUSANTA KUMAR MISHRA
86	777/2023 CRLMC/220/2023	AMRITA KUMARI@KINDO-MP	ASUTOSH MOHANTY
87	778/2023 CRLMC/4309/2022	AKHILA KUMAR PUROHIT-MP	PRIYAMBADA SARANGI
88	956/2023 WA/383/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
89	957/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.

90	WA/383/2023 958/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
91	WA/383/2023 959/2023	COMMISSIONER-CUM-SECY,HEALTH AND F.W.-MP	SASWAT DAS, A.G.A.
92	WA/384/2023 960/2023	COMMISSIONER-CUM-SECY,HEALTH AND F.W.-MP	SASWAT DAS, A.G.A.
93	WA/384/2023 961/2023	COMMISSIONER-CUM-SECY,HEALTH AND F.W.-MP	SASWAT DAS, A.G.A.
94	WA/384/2023 962/2023	COMMISSIONER-CUM-SECY, HEALTH AND F.W.-MP	SASWAT DAS, A.G.A.
95	WA/385/2023 963/2023	COMMISSIONER-CUM-SECY, HEALTH AND F.W.-MP	SASWAT DAS, A.G.A.
96	WA/385/2023 964/2023	COMMISSIONER-CUM-SECY, HEALTH AND F.W.-MP	SASWAT DAS, A.G.A.
97	WA/385/2023 965/2023	COMMISSIONER-CUM-SECY,HEALTH AND F.W-MP	SASWAT DAS, A.G.A.
98	WA/386/2023 966/2023	COMMISSIONER-CUM-SECY,HEALTH AND F.W-MP	SASWAT DAS, A.G.A.
99	WA/386/2023 967/2023	COMMISSIONER-CUM-SECY,HEALTH AND F.W-MP	SASWAT DAS, A.G.A.
100	WA/386/2023 968/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
101	WA/387/2023 969/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
102	WA/387/2023 970/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
103	WA/387/2023 971/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
104	WA/388/2023 972/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
105	WA/388/2023 973/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
106	WA/388/2023 974/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
107	WA/389/2023 975/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
108	WA/389/2023 976/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
109	WA/389/2023 977/2023	SURYA SPONGE IRON LTD.-MP	SUDEEP KUMAR SARANGI
110	WA/390/2023 978/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
111	WA/391/2023 979/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
112	WA/391/2023 980/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
113	WA/391/2023 981/2023	KAILASH CHANDRA SAHU-MP	SHANTI PRAKASH MOHANTY
114	WA/393/2023 982/2023	KAILASH CHANDRA SAHU-MP	SHANTI PRAKASH MOHANTY
115	WA/393/2023 983/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
116	WA/394/2023 984/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
117	WA/394/2023 985/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
118	WA/394/2023 2742/2023	PRAMOD KUMAR SA-MP	SOUMENDRA PATTANAIAK
119	WP(C)/4792/2023 2743/2023	M/S.DALMIA TRADERS, JHARSUGUDA-MP	RUDRA PRASAD KAR
120	WP(C)/6285/2023 2744/2023	M/S.DALMIA TRADERS, JHARSUGUDA-MP	RUDRA PRASAD KAR
	WP(C)/6286/2023		

121	2745/2023 WP(C)/6288/2023	BIJAN KUMAR DAS-MP	RITA SINGH
122	2746/2023 WP(C)/31390/2021	SAMEER NAIK-MP	SIDDHARTHA SAMAL
123	2747/2023 WP(C)/31008/2022	DIGBIJOY DAS-MP	RAMAKANT MOHANTY
124	2748/2023 WP(C)/36929/2022	POWER GRID CORP. OF INDIA LTD., BALANGIR-MP	ADITYA NARAYAN DAS
125	2749/2023 WP(C)/5599/2019	SUKADEB SWAIN-MP	M/S.KISHORE KUMAR JENA
126	2750/2023 WP(C)/40815/2021	AJIT KUMAR MALLIK-MP	SUBHRANSHU BHUSAN MOHANTY
127	2751/2023 WP(C)/6293/2023	M/S UTKAL AUTO, CUTTACK-MP	ARUP KUMAR PANDA
128	2752/2023 WP(C)/15002/2022	KABITA SAHU-MP	SUBHRANSU BHUSAN MOHANTY
129	2753/2023 WP(C)/6300/2023	PURNIMA SAHU-MP	JATESWAR NAYAK
130	2754/2023 WP(C)/18189/2022	TRILOCHANA DAS-MP	PRAFULLA CHANDRA ACHARYA
131	2755/2023 WP(C)/6301/2023	SUBASH CHANDRA MOHANTA-MP	ARIJEET MISHRA
132	2756/2023 WP(C)/6302/2023	RAGHUSAI HARIJAN-MP	JATESWAR NAYAK
133	2757/2023 WP(C)/32826/2022	SANJIB MEHER-MP	KAJAL SAHOO
134	2758/2023 WP(C)/32827/2022	LOKANATH MEHER-MP	KAJAL SAHOO
135	2759/2023 WP(C)/32831/2022	SANTOSH KUMAR PRADHAN-MP	KAJAL SAHOO
136	2760/2023 WP(C)/6303/2023	SUSHAMA @ SUSAMA MOHANTA-MP	ARIJEET MISHRA
137	2761/2023 WP(C)/6306/2023	SABITA KANUNGO-MP	KUNAL KUMAR SWAIN
138	2762/2023 WP(C)/6307/2023	BISWAJIT MISHRA-MP	BIDESH RANJAN BEHERA
139	2763/2023 WP(C)/14912/2020	DAYA SANKAR RAM-MP	BHUBAN MOHAN BHUYAN, G.P. JENA, SOMADARSAN
140	2764/2023 WP(C)/15346/2019	SABYASACHI PADHI-MP	M/S.JAGANATH PATNAIK
141	2765/2023 WP(C)/3818/2023	RAGHUNATH BEHERA-MP	
142	2766/2023 WP(C)/3818/2023	RAGHUNATH BEHERA-MP	
143	2767/2023 WP(C)/6312/2023	RAMA CHANDRA SAHOO-MP	AMIT PRASAD BOSE
144	2768/2023 WP(C)/6316/2023	M/S MAA SARALA AQUA INDUSTRIES, JAGATSINGHPUR-MP	SWAPNA KUMAR OJHA
145	2769/2023 WP(C)/28908/2021	BIBHUTI BHUSAN DAS-MP	J.M PATTANAIAK
146	2770/2023 WP(C)/6319/2023	BHASKAR CHANDRA MUDULI-MP	RANJIT MOHANTY
147	2771/2023 WP(C)/6321/2023	RAJESH MOHANTY-MP	NIHAL RATH
148	2772/2023 WP(C)/34637/2022	SAROJA KUMAR SAHU-MP	DR. JITENDRA KUMAR LENKA
149	2773/2023 WP(C)/24542/2022	GYANA NIDHI SWAIN-MP	SRINIVAS MOHANTY
150	2774/2023 WP(C)/24543/2022	SANTOSH KUMAR PANDA-MP	SRINIVAS MOHANTY
151	2775/2023 WP(C)/24544/2022	BANAMBAR MOHAPATRA-MP	SRINIVAS MOHANTY
152	2776/2023	PRAMOD KUMAR MOHAPATRA-MP	SRINIVAS MOHANTY

153	WP(C)/25368/2022 2777/2023	TRINATH SAHOO-MP	SRINIVAS MOHANTY
154	WP(C)/25371/2022 2778/2023	PRIYABRAT KAR-MP	GOPINATH MISHRA
155	WP(C)/6325/2023 2779/2023	PABITRA NAYAK-MP	SRINIVAS MOHANTY
156	WP(C)/25376/2022 2780/2023	MOUNT LITERA ZEE SCHOOL, BBSR-MP	SOUMYA RANJAN MOHANTY
157	WP(C)/6326/2023 2781/2023	UPA BAG-MP	UMA CHARAN MISHRA
158	WP(C)/6327/2023 2782/2023	GAYATREE SETHI-MP	SUBHADUTTA ROUSTRAY
159	WP(C)/5507/2023 2783/2023	DIPTI RANJAN MOHANTA-MP	BHARAT CHANDRA PATRA
160	WP(C)/6332/2023 2784/2023	MINATI MALILK-MP	SUSHANT KUMAR PRADHAN
161	WP(C)/6333/2023 2785/2023	SULOCHANA SETHI-MP	
162	WP(C)/12082/2007 2786/2023	MAA TARINI SHG,MA YURBHANJ-MP	PRAKASH K.MISHRA
163	WP(C)/31199/2021 2787/2023	ANIL MALIK-MP	SOUDAMINI RATH
164	WP(C)/6335/2023 2788/2023	SUNIL SOREN-MP	TARUNKANTA PATTANAYAK
165	WP(C)/6337/2023 2789/2023	KUNIBALA HAZARI-MP	NITYANANDA BEHURIA
166	WP(C)/6338/2023 2790/2023	TRIMUL KUMAR REDDY-MP	DEBASIS TRIPATHY
167	WP(C)/6342/2023 2791/2023	ABHISEK PATTNAIK-MP	PRATIK DASH
168	WP(C)/6346/2023 2792/2023	KHAIRABHADI (UCHHALA) VILLAGERS, KALAHANDI-MP	USAR KUMAR MISHRA
169	WP(C)/6347/2023 2793/2023	GUNADHAR BARIK-MP	SHASHI BHUSAN JENA
170	WP(C)/5272/2023 2794/2023	B.B.KRUSHNA CHANDRA RAI SAMANTA-MP	M/S.BANSHIDHAR BAUG
171	WP(C)/14559/2015 2795/2023	SASMITA PANDA-MP	SUBHRANSU BHUSAN MOHANTY
172	WP(C)/6357/2023 2796/2023	HEMALATA PATRA-MP	
173	WP(C)/13346/2020 2797/2023	NISHAKAR SETHI-MP	KANANBALA ROY CHOUDHURY
174	WP(C)/6360/2023 2798/2023	SUKHIA SINGH-MP	AMIT PRASAD BOSE
175	WP(C)/6362/2023 2799/2023	SUBASH CHADNRA NAYAK-MP	J.K.KHANDAYATRAY
176	WP(C)/6367/2023 2800/2023	SWARNA PRABHA ROUT-MP	SUBASH CHANDRA PUSPALAKA
177	WP(C)/6369/2023 2801/2023	TRINATH GAUDA-MP	DR. JITENDRA KUMAR LENKA
178	WP(C)/6365/2023 2802/2023	PARESH KUMAR PANDA-MP	SUKANTA KUMAR DALAI
179	WP(C)/6373/2023 2803/2023	AKSHAYA BEHERA-MP	SUBASH CHANDRA PUSPALAKA
180	WP(C)/6372/2023 2804/2023	BASANTA KUMAR SATHUA-MP	GYANA RANJAN SETHI
181	WP(C)/6376/2023 2805/2023	PRASANTA KUMAR DAS-MP	SUKANTA KUMAR DALAI
182	WP(C)/6375/2023 2806/2023	SATYANARAYAN PANDA-MP	KUNAL KUMAR SWAIN
183	WP(C)/6377/2023 2807/2023	BASANTI BEHERA-MP	KUNAL KUMAR SWAIN
	WP(C)/6378/2023		

184	2808/2023 WP(C)/6380/2023	CHANDRASEKHAR BAIDYA-MP	GYANA RANJAN SETHI
185	2809/2023 WP(C)/6384/2023	KABITA SETHI-MP	MIHIR KANTA RATH
186	2810/2023 WP(C)/6386/2023	LALU HARIJAN-MP	JATESWAR NAYAK
187	2811/2023 WP(C)/6385/2023	STEEL AUTHORITY OF INDIA LTD., ROURKELA-MP	NIROD KUMAR SAHU
188	2812/2023 WP(C)/6388/2023	BASANTILATA NAYAK-MP	ULLASH CHANDRA MOHANTY
189	2813/2023 WP(C)/8090/2019	BHUSHAN POWER AND STEEL LTD.-MP	MR SANJIT MOHANTY SR ADV M/S.PRATAP CHANDR
190	2814/2023 WP(C)/6389/2023	PRATIVA CHASA-MP	AMIT PRASAD BOSE
191	2815/2023 WP(C)/6391/2023	M/S.MAA SAMALESWARI AUTOMOBILES, AINTHAPALI-MP	MRINIBASH SATAPATHY
192	2816/2023 WP(C)/6390/2023	MANJULATA PATRA-MP	AKSHAYA KUMAR SAHOO
193	2817/2023 WP(C)/6392/2023	BIJOY KUMAR SINGH-MP	AKSHYANGSHU SEKHAR NANDY
194	2818/2023 WP(C)/7861/2021	THE EXECUTIVE ENGINEER ELECTRICAL, NESCO UTILITIES-MP	OMPASH
195	2819/2023 WP(C)/7864/2021	THE EXECUTIVE ENGINEER ELECTRICAL, NESCO UTILITIES-MP	OMPASH
196	2820/2023 WP(C)/7858/2021	THE EXECUTIVE ENGINEER ELECTRICAL, NESCO UTILITIES-MP	OMPASH
197	2821/2023 WP(C)/6399/2023	BIJAYA MOHANTY-MP	NETRANANDA BISWAL
198	2822/2023 WP(C)/6402/2023	JYOTIRMAYEE PANIGRAHI-MP	SHANTI PRAKASH MOHANTY
199	2823/2023 WP(C)/6403/2023	DEEPANWITA MOHANTY-MP	PRATAP CHANDRA MISHRA
200	2824/2023 WP(C)/6405/2023	DHRUBA CHARAN MAHALIK-MP	SOMANATH MISHRA
201	2825/2023 WP(C)/6407/2023	DEBASIS LENKA-MP	AMIYA KUMAR MOHANTY (A)
202	2825/2023 WP(C)/10189/2020	M/S. SWAYAM TRADING-MP	KISHORE KUMAR MISHRA
203	2826/2023 WP(C)/6406/2023	LINGARAJ NAYAK-MP	KISHORE KUMAR MISHRA
204	2827/2023 WP(C)/10189/2020	M/S. SWAYAM TRADING-MP	
205	2828/2023 WP(C)/6422/2023	RASHMI REKHA SUBUDHI-MP	PRAFULLA KUMAR RATH
206	2829/2023 WP(C)/6423/2023	BIRUPAKSHA BISWAL @ BIRUPAKHSYA-MP	SUSANTA KUMAR MISHRA
207	2830/2023 WP(C)/6427/2023	BIRUPAKSHA BISWAL @ BIRUPAKHSYA-MP	SUSANTA KUMAR MISHRA
208	2831/2023 WP(C)/34974/2022	SHREE SHREE RAGHUNATH JEW MAHAPRABHU-MP	